

Besides, additional electric power has been made available from the Hirakud and Rihand Projects through the Damodar Valley Corporation.

India Office Library

- Shri P. C. Borooah:
 *451. } Shri J. B. S. Bist:
 } Shri Ram Ratan Gupta:
 } Shri Mantri:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether Government recently suggested a formula for the division of the India Office Library in London between India and Pakistan on the basis of population of the two countries; and

(b) if so, what was the Pakistan Government's reaction thereto?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) No, Sir.

(b) Does not arise.

World Bank Loan to Coal Industry

*452. Shri P. Venkatasubbaiah: Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that the loan that has been given by the World Bank for coal industry has not been utilised so far;

(b) if so, what are the reasons for its non-utilisation; and

(c) what steps are being taken for the speedy utilisation thereof?

The Minister of Mines and Fuel (Shri K. D. Malaviya) (a) to (c). The World Bank loan is for a total amount of Rs. 16.74 crores. Against this, licences for import valued at about Rs. 13.08 crores have already been issued and coal companies are progressively placing orders against these licences. Actual drawals from the loan account will start only after the

machinery and equipment have been imported. There has been some initial delay in the placing of orders as a careful selection of equipment and the source of supply had to be made. This may necessitate extending the validity of licences, but, on the whole, it is expected that the industry would be able to utilise the loan during the Third Plan period.

Central Bureau of Investigation

- *453. { Shri Hari Vishnu Kamath:
 } Shri P. C. Borooah:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have decided to set up a Central Bureau of Investigation;

(b) if so, its jurisdiction, functions and powers;

(c) whether the State Governments will be associated with the work of the Bureau; and

(d) if so, in what manner?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) Yes. The details of the scheme are being worked out.

(b) to (d). The Bureau will investigate cases of corruption in which Central Government servants are involved, cases in which interests of Public Sector Undertakings or any Statutory Body financed by the Government of India are involved, cases relating to the breaches of Central Laws with the enforcement of which the Government of India is particularly concerned, big cases of fraud, cheating, embezzlement, etc., relating to Public Joint Stock Companies and also, at the request of or with the concurrence of the States concerned, cases where organised gangs or professional criminals having ramifications in several States are involved. The Bureau will also collect criminal intelligence relating to the types of cases described with a view to suggesting preventive action. It will maintain statistics of all-India importance relating to crime, conduct